

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1110

ANSWERED ON:07.12.2004

TRANSFER POLICY

Das Gupta Shri Gurudas;Nair Shri P.K. Vasudevan;Singh Baba Shri K.C.;Singh Shri Chandra Bhushan;Thakkar Smt. Jayaben B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of Kendriya Vidyalaya teachers were transferred haphazardly to far flung schools during the last year;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether many of such transferred teachers did not report to their new postings and subsequently dismissed;
- (d) whether the Government has now formed a Committee to review its transfer policy for Kendriya Vidyalaya teachers and consider allowing such transferred teachers; to withdraw their resignations or annulment of their dismissal; and
- (e) if so, the details of the committee, viz. tenure, functions and responsibilities of the members etc?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIM.A.A.FATMI)

(a) Yes, Sir. Transfers made under the guidelines with effect from April 1, 2000 in the Kendriya Vidyalaya Sangathan led to a widespread dislocation of teachers across the country. Many of them were transferred thousand of kilometers away from their place of residence and families. Many couples were also separated across thousands of kilometers. This caused widespread misery in the entire system.

Hundreds of teachers resigned from the sendee, some were dismissed for their inability to join the position in remote places. The measure not only affected families but also deprived KVS of experienced teachers. A statement containing number of such transfers and the number of employees who had rendered voluntary retirement/resignation and terminated as a result of transfer is annexed.

The recent transfer guidelines of 7 July 2004 have tried to address this problem. This humane approach in the current transfer policy has been widely appreciated and it is hoped that within a year or two, the KVS will be able to redress the grievances of all the affected teachers to a substantial extent.

(b) to (e) Yes, Sir. A Committee has been constituted by Kendriya Vidyalaya Sangathan comprising Joint Commissioner

(Administration), Kendriya Vidyalaya Sangathan as chairperson and two Senior Principals for considering the appeal of such teachers who left the services of KVS. The committee will consider appeals filed upto 15.12.2004 and will submit its recommendation to Kendriya Vidyalaya Sangathan by 15th January 2005 for decision.